

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 248 of 2015 IN
DFR No. 1216 of 2015

Dated : 21st August, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Madhya Pradesh Power Management Co. Ltd. Appellant (s)
Vs.
Central Electricity Regulatory Commission & Ors. ... Respondent (s)

Counsel for the Appellant(s) : Mr. Aashish Anand Bernard

Counsel for the Respondent(s) :

ORDER

IA No. 248 of 2015
(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 18.09.2015. Dasti
in addition is permitted.

List the matter on **18.09.2015.**

(I.J. Kapoor)
Technical Member
Ts/pr

(Justice Ranjana P. Desai)
Chairperson